

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MIDLAND POLYMERS LIMITED OPERATING IN POLYMERS
BUSINESS AT INDORE]

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Midland Polymers Private Limited, CIN Number : L02520MP1992PLC007293
2.	Address of the registered office	101, First Floor, 251 Nayapura (Pathar Godam), Indore, Madhya Pradesh, 452001, India
3.	URL of website	Not Functional
4.	Details of place where majority of fixed assets are located	There are no major fixed assets except securities or financial assets
5.	Installed capacity of main products/ Services	Only trading business
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can sought by email: mplip123@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can sought by email: mplip123@gmail.com
10.	Last date for receipt of expression of interest	20-03-2023
11.	Date of issue of provisional list of prospective resolution applicants	30-03-2023
12.	Last date for submission of objections to provisional list	04-04-2023
13.	Process email id to submit EOI	mplip123@gmail.com

Date: 04-03-2023
Place: Hyderabad

Madhusudhan Rao Gonugunta)
as resolution professional for Midland Polymers Limited
IBBI Regd No. IBBI/IPA-001/IP-P00181/2017-18/10360
7-1-285, Flat No. 103, Sri Sai Swapnasampada Apartments,
Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana, 500038
AFA Valid till 09th October 2023
Ph: 9177715558 / 8074633502



FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MIDLAND POLYMERS LIMITED OPERATING IN POLYMERS
BUSINESS AT INDORE]

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Midland Polymers Private Limited, CIN Number : L02520MP1992PLC007293
2.	Address of the registered office	101, First Floor, 251 Nayapura (Pathar Godam), Indore, Madhya Pradesh, 452001, India
3.	URL of website	Not Functional
4.	Details of place where majority of fixed assets are located	There are no major fixed assets except securities or financial assets
5.	Installed capacity of main products/ Services	Only trading business
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can sought by email: mpolip123@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can sought by email: mpolip123@gmail.com
10.	Last date for receipt of expression of interest	20-03-2023
11.	Date of issue of provisional list of prospective resolution applicants	30-03-2023
12.	Last date for submission of objections to provisional list	04-04-2023
13.	Process email id to submit EOI	mpolip123@gmail.com

Date: 04-03-2023
Place: Hyderabad

Madhusudhan Rao Gonugunta
as resolution professional for Midland Polymers Limited
IBBI Regd No. IBBI/PA-001/IP-P00181/2017-18/10360
7-1-285, Flat No. 103, Sri Sai Swapnasampada Apartments,
Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana, 500038
AFA Valid till 09th October 2023
Ph: 9177715558 / 8074633502

FINANCIAL EXPRESS Sat, 04 March 2023
READ TO LEAD <https://epaper.financ>



फार्म जी

इंदौर में पॉलिमर व्यवसाय में काम कर रहे
मिडलैंड पॉलिमर लिमिटेड के लिए रुचि की अभिव्यक्ति के लिए आमंत्रण]
(इनसॉल्वेंसी एंड बैंकरप्सी के रेग्युलेशन 36ए (1) के तहत
(कॉर्पोरेट पर्सन के लिए इनसॉल्वेंसी रिजॉल्यूशन प्रोसेस) विनियम, 2016)

प्रासंगिक विवरण

1. पैन/सीआईएन/एलएलपी संख्या के साथ कॉर्पोरेट देनदार का नाम	मिडलैंड पॉलिमर लिमिटेड CIN Number : L02520MP1992PLC007293
2. पंजीकृत कार्यालय का पता	101, प्रथम मंजिल, 251 नयापुरा (पत्थर गोदाम), इंदौर, मध्य प्रदेश, 452001, भारत
3. वेबसाइट का यूआरएल	कार्यशील नहीं
4. उस स्थान का विवरण जहां अचल संपत्तियों का बहुमत स्थित है	प्रतिभूतियों या वित्तीय संपत्तियों को छोड़कर कोई बड़ी अचल संपत्ति नहीं है
5. मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	केवल व्यापारिक व्यवसाय
6. पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	निल
7. कर्मचारियों / कामगारों की संख्या	निल
8. दो वर्षों के अंतिम उपलब्ध वित्तीय विवरणों (अनुसूचियों के साथ), लेनदारों की सूची, प्रक्रिया की बाद की घटनाओं के लिए प्रासंगिक तिथियों सहित अन्य विवरण यहां उपलब्ध हैं:	विवरण ईमेल mplip123@gmail.com पर मांगा जा सकता है
9. संकल्प के लिए पात्रता के तहत आवेदक संहिता की धारा 25 (2) (एच) यहां उपलब्ध है:	विवरण ईमेल mplip123@gmail.com पर मांगा जा सकता है
10. रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	20-03-2023
11. संभावित संकल्प आवेदकों की अनंतिम सूची जारी करने की तिथि	30-03-2023
12. अनंतिम सूची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि	04-04-2023
13. ईओआई जमा करने के लिए ईमेल आईडी की प्रक्रिया करें	mplip123@gmail.com

Date: 04-03-2023
Place: Hyderabad

मधुसूदन राव गोणगुंटा)
मिडलैंड पॉलिमर्स लिमिटेड के लिए समाधान पेशेवर के रूप में
IBBI Regd No. IBBI/PA-001/IP-P00181/2017-18/10360
7-1-285, फ्लैट नंबर 103, श्री साई स्वप्नसंपदा अपार्टमेंट,
बालकमपेट, संजीव रेड्डी नगर, हैदराबाद, तेलंगाना, 500038
एएफए वैध 09 अक्टूबर 2023 तक
Ph:9177715558 / 8074633502

